

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P.M. SAYEED) : (a) and (b) No Sir. The Government of National Capital Territory of Delhi has reported that 7 incidents of theft from the cars parked outside the various hotels in Delhi during the period 1.1.94 to 30.6.94 as against 11 incidents of such theft during the corresponding period of 1993 i.e. from 1.1.1993 to 30.6.93 have been reported.

(c) and (d) The following steps to prevent such thefts have been taken by Delhi Police :

(i) The police station staff including the Anti Auto Theft Squad of the Districts have been properly briefed for keeping watch over the activities of such type of thieves.

(ii) The hotel security staff have also been briefed in this regard.

(iii) Close watch is being kept on such gangs or accused persons.

(iv) Traps are being laid in the crime prone areas.

[English]

Purchase of Medicines

1627. SHRI RAMESHWAR PATIDAR : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Director General of Health Services has not paid the amount due to various firms who have supplied

medicines worth crores of rupees to Government Medical Stores Depot, Bombay;

(b) if so, the reasons for the delay;

(c) whether the Government propose to stop procuring medicines from these firms until their dues are settled; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. C. SILVERA) : (a) and (b) Payments are being made in phases

(c) No. Sir.

(d) Does not arise.

[Translation]

Irrigation Schemes

1628. SHRI SURENDRA PAL PATHAK : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Government of Uttar Pradesh has sent any proposal of irrigation schemes for clearance to the Union Government;

(b) if so, the details thereof; and

(c) the time by which these schemes are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON) : (a) to (c) A statement is attached.

STATEMENT

Sl. No.	Name of project	Benefited area (hectares)	Estimated cost (Rs. lakhs)	Date of receipt in CWC	Status
1	2	3	4	5	6
A. PROJECTS CONSIDERED BY ADVISORY COMMITTEE AND FOUND ACCEPTABLE SUBJECT TO OBSERVATIONS					
MAJOR					
1.	Maudaha Dam	27,700	6682	3/90	The State Government is required to comply with the observations of appraising agencies and secure environment and forest clearance from Ministry of Environment and Forests.
2.	Raising Meja Dam	17,880 (additional)	5218	3/92	State Government is required to obtain environment clearance from Ministry of Environment and Forests.
3.	Increasing capacity of Zamania Pump canal	31,821 (additional)	3981.2	4/83	State Government is required to obtain environment clearance from Ministry of Environment and Forests.

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4.	Bewar Feeder Project	9,800 (additional)	2791	9/88	State Government is required to obtain environment clearance from Ministry of Environment and Forests.
5.	Bansagar canal	1,50,132 (additional)	33019 (including share cost of dam and common works)	6/89	State Government is required to obtain environment clearance from Ministry of Environment and Forests and concurrence of State Finance Department.
6.	Rajghat canal project	1,38,660 (additional)	12643	9/88	State Government is required to obtain environment clearance from Ministry of Environment and Forests and concurrence of State Finance Department.
7.	Lining of Channels in	23,778	5737	5/92	State Government is required to

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	Bundelkhand and Bhagalkhand region.	(additional)			obtain environment clearance from Ministry of Environment and Forests and also concurrence of State Finance Department ensuring Provision of adequate funds.
MEDIUM					
1.	Providing Kharif channels in Hindon Krishna Doab.	3,000	1553	4/93	State Government is to obtain concurrence of State Finance Department.
B. PROJECTS ON WHICH STATE GOVERNMENT IS REQUIRED TO SORT OUT VARIOUS TECHNO-ECONOMIC ISSUES.					
1.	Jarauli pump canal	46.450	2754	1/93	State Government is required to get Irrigation Planning including basic planning aspects cleared by Central Water Commission.

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1	2	3	4	5	6
2.	Chhitaugarh reservoir	11,830	3033	10/93	State Government is required to get hydrology and irrigation planning aspects cleared from Central Water Commission.
3.	Kanhar irrigation	33,120	17427	2/94	State Government is required to get inter-State issues, hydrology and irrigation planning aspects cleared by Central Water Commission in addition to Environment and forest clearance from Ministry of Environment and Forests.

Note : Clearance of the project depends on how soon the State Government complies with the observations of Central appraising agencies and obtains environment and forest clearance from Ministry of Environment and Forests.